

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:30.07.2015
Restriction on Production of Coal
Kothapalli Smt. Geetha

Will the Minister of COAL be pleased to state:

- (a) whether the Government has issued any instructions to the concerned private company to restrict production from its coal mines in Moher and Moher Amlohri Extension blocks;
- (b) if so, the details thereof; and
- (c) the response of the company along with the present status thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) & (b): Ministry of Coal vide its letter No.13016/16/2008-CA-I(Part-III) dated 3rd June, 2015 has directed M/s Sasan Power Ltd. to submit the revised mining plan for Moher and Moher Amlohri Extension coal blocks for revision of mine capacity from 20 Million Tonnes Per Annum (MTPA) to 16 MTPA.

(c): In response, M/s Sasan Power Ltd. has made several representations to Ministry of Coal to review the order of Ministry of Coal and has claimed that the coal requirement for Sasan UMPP is about 20 MTPA. The representations of the company have been forwarded to Ministry of Power, Coal Mine and Planning Design Institute and Central Electricity Authority for comments.
